

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

45. CA 132/2011 In TCP 46/2011

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

NAME OF THE PARTIES: Prudence Maynard & Ors.
V/s
Mundra Corporate Services Pvt Ltd &
Ors

Section: 397-398 of Companies Act, 1956

ORDER

Adv. Abhishek Tilak a/w Mohit Tiwari appeared for the Petitioner.
Counsel, Mr. Abhishek Mishra appeared for the Respondent No. 1 to 16.
Counsel, Mr. Abhishek Khare appeared for the Respondent. No. 16. List
the matter on **03.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)